

F. No. J-11017/22/2018-Judicial (Part-1)

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated 24<sup>th</sup> September, 2020

**ORDER**

The President is pleased to **up-grade / engage** following Advocates for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**HIGH COURT OF DELHI**

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
<b>(Up-graded as SENIOR PANEL COUNSEL)</b>			
1.	Ms. Aakanksha Kaul	Tower 5, 601, Commonwealth Games Village, New Delhi-110092 Mob: 9818131566, Email: aakanshakaul154@gmail.com	D/1407/2011
<b>SENIOR PANEL COUNSEL</b>			
2.	Anil Kaushik	--	D/626/2001
3.	Ms. Nupur Sharma	Mob: 9811908958 Email: adv.nupursharma@gmail.com	D/2494/2010
<b>GOVERNMENT PLEADER</b>			
4.	Adit Khorana	B-5/720, Ekta Gardens, 9, I. P. Extension, Delhi-110092 Mob: 9999890679 Email: Khorana.adit@gmail.com	D/2661/2015
5.	Sughosh Subramanyam	Mob: 9483401896 Email: sughosh.sn@yahoo.com	KAR/1422/2019

2. Consequent upon up-gradation of Ms. Aakanksha Kaul (Sl. No. 1 in the table above), her name figuring as Government Pleader in this Department's earlier Order No. J-11017/22/2018-Judicial dated 18.12.2018 in List 'C' at serial number 90, stands deleted.

3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. All the panel counsel as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "List of empanelled Advocates".
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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